

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

**MA NO.1383/2017
MA NO.1384/2017
OA NO.1265/2017**

New Delhi this the 19th day of April, 2017

HON'BLE DR BRAHM AVTAR AGRAWAL, MEMBER (J)

1. Shri Ashish Gupta, aged about 38 years,
Group 'D' Daftary,
S/o Shri Prem Prasad Gupta,
R/o 37/149 Saran Nagar,
New Agra-282005 (U.P.)
2. Shri Mohan Singh, aged about 35 years,
Group 'D' Daftary,
S/o Shri Chhedi Lal,
R/o Dayal Nagar, Dhanauls Jagner Road,
Agra-282001 (U.P.).

...Applicants

(None)

VERSUS

Ministry of Defence & Ors.

1. The Secretary,
Ministry of Defence,
Dept. of Defence Production,
New Delhi-110011.
2. Dte. Gen. of Medical Services (Army)
Adjutant General's Branch,
Army Headquarters,
'L' Block, New Delhi-110001.
3. Dte. Gen. of Armed Forces
Medical Services, Ministry of Defence,
AHQ, 'M' Block, New Delhi-110001.
4. Commandant,
Military Hospital, Agra,
Uttar Pradesh.

...Respondents

:ORDER (Oral):

None appears for the applicants even on second call.

2. The MA No.1383/2017 has been filed on behalf of the applicants seeking condonation of delay of 4288 days in filing the OA. I do not see any sufficient cause for condonation of delay. Accordingly, the said MA is disallowed. Consequently, the second MA filed under rule 4(5)(a), CAT (Procedure) Rules 1987 is also not allowed and the OA is not admitted.

**(DR BRAHM AVTAR AGRAWAL)
MEMBER (J)**

/JK/